

**2. O.A. NO. 060/00669/2014**

**Ashok Kumar Vs. U.O.I. & Others**

**08.08.2014**

Present: Mr. Arun Kumar, proxy counsel for the applicant

1. After arguing for some time, learned counsel for the applicant prays that he may be allowed to withdraw the O.A., with permission to file it afresh with better particulars.
2. Ordered accordingly.

*u*  
**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

*b*  
**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

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